

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/3749/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati, the 12th July, 2018.

Sub:- **Casual Leave.**

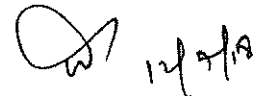
Ref:- Your Letter No.DJL/5546/2018, dated 05.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 05.07.2018, has been [✓]granted / ~~rejected~~.

You are requested to hand over the charge of your Court and Office to the Addl. District & Sess. Judge, FTC, Lakhimpur, North Lakhimpur, before proceeding on leave.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

